GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:910 ANSWERED ON:25.11.2011 SETTING UP OF MEDICAL COLLEGES Badal Harsimrat Kaur;Gangaram Shri Awale Jaywant;Kanubhai Patel Jayshreeben;Natrajan Meenakshi;Pakkirappa Shri S.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Government and private medical colleges in the country indicating the number of MBBS and PG seats therein, State/UT-wise;

(b) whether the Government has fixed any target to set up new medical colleges in the country;

(c) if so, the details thereof indicating the number of medical colleges proposed to be set up in the country, location-wise and State/UT-wise;

(d) whether the Government has received proposals for the setting up of medical colleges in various parts of the country; and

(e) if so, the number of proposals received, approved, rejected and pending for approval indicating the reasons for pendency during each of the last three years and the current year, proposal-wise and State/UT-wise?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) At present, there are 335 medical colleges in the country, out of which 154 are in Government Sector and the remaining 181 medical colleges are in the private sector. The number of MBBS seats in these 335 medical colleges is about 41569 and the number of seats available in various postgraduate courses is approximately 20868. State-wise details are at Annexure-I.

(b) & (c): No. However, recommendations have been made by the Working Groups constituted by the Planning Commission to open new medical colleges during the 12th Plan Period in underserved areas. Opening of the new medical colleges will depend inter alia on the plan allocation and priorities finalized.

(d) & (e) Out of 172 proposals received for setting up of new medical colleges during the last three years, 46 proposals were approved. For the academic year 2012-13, 76 proposals have been received and are under consideration of Medical Council of India. State-wise status of the proposals received during the last three years and the current year is at Annexure-II. Further, there is no provision for keeping application pending in the Council as per the provisions of IMC Act, 1956 and the regulations made there under.